

No.GOB(I) 4(1)/2023

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 21ST APRIL, 2023.

NOTIFICATION

The following transfer and postings of officers of Judicial Department in the cadre of **DISTRICT JUDGE** are ordered in the interest of public service, to take effect from the forenoon of **MAY 22, 2023**:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri.K.C.Sadanandaswamy @ Sadanandswamy Kabbinkanthimath	II Addl. District and Sessions Judge, Dharwad.	Addl. District and Sessions Judge, Hassan. <i>(Vice Smt. M.H.Shantha – transferred)</i>
2	Sri. Kudavakkaliger Mahadevappa Gangappa	I Addl. District and Sessions Judge, Raichur. (ON REQUEST)	I Addl. District and Sessions Judge, Belagavi. <i>(Vacant Court)</i>
3	Sri. Kiran Siddappa Gangannavar	LXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge-FTSC-I, Hassan. (Special Court for trial of cases filed under POCSO Act) <i>(Vice Sri. Kasanappa Naik – transferred vide this office notification No.GOB(I) 1/2023 dated 21.04.2023)</i>
4	Sri. Hosamani Pundalik	II Addl. District and Sessions Judge, Mysuru.	I Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. <i>(Vacant Court)</i>
5	Smt. Nagaveni	Prl. Judge, Family Court, Hassan.	II Addl. District and Sessions Judge, Chikkaballapura. (to sit at Chintamani) <i>(Vice Sri. H.S.Manjunath – transferred)</i>

1	2	3	4
6	Sri. Hareesha A.	II Addl. District and Sessions Judge, Belagavi.	Proposed for appointment as District Judge, OOD, Additional Director, Karnataka Judicial Academy, Bengaluru. <i>(Vice Sri. Narahari Prabhakar Marathe - transferred vide this office notification No.GOB(I) 1/2023 dated 21.04.2023)</i>
7	Sri. Jerald Rudolph Mendonca	XIV Addl. City Civil and Sessions Judge, Bengaluru City. (ON REQUEST)	II Addl. District and Sessions Judge, Dharwad. <i>(Vice Sri.K.C.Sadananda-swamy @Sadanandswamy Kabbinakanthimath – transferred)</i>
8	Sri. Basappa Balappa Jakati	III Addl. District and Sessions Judge, D.K. Mangaluru.	III Addl. District and Sessions Judge, Raichur (to sit at Sindhanur) <i>(Newly Created Court - vide G.O. No.LAW-LCE/126/2022 dated 07.09.2022)</i>
9	Sri. D.Puttaswamy	District Judge, OOD, Additional Secretary to Government, Law Department, Vidhana Soudha, Bengaluru. (ON REPATRIATION)	I Addl. District and Sessions Judge, Mysuru. <i>(Vice Smt. Saraswati Vishnu Kosandar – transferred vide this office notification No.GOB(I) 1/2023 dated 21.04.2023)</i>
10	Smt. M.H.Shantha	Addl. District and Sessions Judge, Hassan.	Proposed for appointment as Presiding Officer, Labour Court, Bengaluru. <i>(Vice Sri. Hattikal Prabhu Siddappa – transferred)</i>

1	2	3	4
11	Sri. S.T.Devaraja	IV Addl. District and Sessions Judge, Mysuru.	II Addl. District and Sessions Judge, Mysuru. <i>(Vice Sri. Hosamani Pundalik – transferred)</i>
12	Sri. Gollalappa Ayyappa Mulimani	Presiding Officer, Industrial Tribunal, Hubballi.	II Addl. District and Sessions Judge, Bagalkot. <i>(Vacant Court)</i>
13	Sri. S.A.Hidayathulla Shariff	District Judge, OOD, Director, Bengaluru Mediation Centre, Bengaluru.	II Addl. District and Sessions Judge, Hassan. <i>(Vice Sri. K. Narayana Prasad – transferred vide this office notification No.GOB(I) 1/2023 dated 21.04.2023)</i>
14	Sri. Mehaboob Khan Gazhi Khan Shivalli	Addl. District and Sessions Judge, Koppal. <i>(to sit at Gangavathi)</i>	Proposed for appointment as Prl. Judge, Family Court, Haveri. <i>(Vice Sri. Kiran Kini – transferred)</i>
15	Sri. Mohamad Ashraf Aris	XLIII Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Prl. Judge, Family Court, Hassan. <i>(Vice Smt. Nagaveni – transferred)</i>
16	Smt. Ashvini Vijay Shiryannavar	III Addl. District and Sessions Judge, Belagavi.	II Addl. District and Sessions Judge, Belagavi. <i>(Vice Sri. Hareesha A. - transferred)</i>
17	Sri. Subhash Sankad	III Addl. District and Sessions Judge, Vijayapura.	I Addl. District and Sessions Judge, Vijayapura. <i>(Vice Sri. Sathisha L.P. – transferred)</i>

1	2	3	4
18	Sri. Sathisha L.P.	I Addl. District and Sessions Judge, Vijayapura.	II Addl. District and Sessions Judge, Vijayapura. <i>(Vice Sri. Manjunath Sangreshi – transferred)</i>
19	Sri. Manjunath Sangreshi	II Addl. District and Sessions Judge, Vijayapura.	III Addl. District and Sessions Judge, Vijayapura. <i>(Vice Sri. Subhash Sankad – transferred)</i>
20	Sri. Chennapa Gouda	V Addl. District and Sessions Judge, Belagavi.	III Addl. District and Sessions Judge, Belagavi. <i>(Vice Smt. Ashvini Vijay Shiriyannavar – transferred)</i>
21	Sri. K.S.Vijaya	District Judge, OOD, Addl. Registrar General, High Court Bench at Kalaburagi.	VII Addl. City Civil and Sessions Judge, Bengaluru City. <i>(Vice Smt. Sunitha S.G. – transferred)</i>
22	Smt. K.Kathyayani	VI Addl. District and Sessions Judge, Belagavi.	V Addl. District and Sessions Judge, Belagavi. <i>(Vice Sri. Chennapa Gouda – transferred)</i>
23	Sri. Shankara Mallappa Jalawadi	Prl. Judge, Family Court, Koppal.	Proposed for appointment as Presiding Officer, Labour Court, Kalaburagi. <i>(Vacant Court)</i>
24	Sri. Kiran Kini	Prl. Judge, Family Court, Haveri.	I Addl. District and Sessions Judge, U.K. Karwar. (to sit at Sirsi) <i>(Vice Sri. V. Jagadeesh – transferred)</i>

1	2	3	4
25	Sri. Mohammed Mujeer Ulla C.G.	LXXIV Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Addl. Prl. Judge, Family Court, Kalaburagi. <i>(Vice Sri. M.Ramesha – transferred)</i>
26	Smt. Sayeedunnisa	District Judge, OOD, Registrar (Infrastructure and Maintenance), High Court of Karnataka, Bengaluru. (ON REQUEST)	LXXIV Addl. City Civil and Sessions Judge, Bengaluru City. <i>(Vice Sri. Mohammed Mujeer Ulla C.G. – transferred)</i>
27	Sri. Mallanagouda	VIII Addl. City Civil and Sessions Judge, Bengaluru City.	IV Addl. District and Sessions Judge, Mysuru. <i>(Vice Sri. S.T.Devaraja – transferred)</i>
28	Sri. Mallikarjuna	V Addl. District and Sessions Judge, Mysuru. (ON REQUEST)	LXXIII Addl. City Civil and Sessions Judge, Bengaluru City. <i>(Vice Sri. Kiran Siddappa Gangannavar – transferred)</i>
29	Smt. Sandhya S.	IV Addl. District and Sessions Judge, D.K. Mangaluru.	III Addl. District and Sessions Judge, D.K. Mangaluru. (Special Court for trial of cases filed under the Prevention of Corruption Act) <i>(Vice Sri. Basappa Balappa Jakati – transferred)</i>
30	Sri. Gururaj Somakkalavar	VI Addl. District and Sessions Judge, Mysuru.	V Addl. District and Sessions Judge, Mysuru. <i>(Vice Sri. Mallikarjuna – transferred)</i>

1	2	3	4
31	Sri. H.S.Manjunath	II Addl. District and Sessions Judge, Chikkaballapura. (to sit at Chintamani)	VI Addl. District and Sessions Judge, Belagavi. <i>(Vice Smt. K.Kathyayani – transferred)</i>
32	Smt. Kulkarni Renuka Gangadhar	Prl. Judge, Family Court, Vijayapura.	VIII Addl. District and Sessions Judge, Belagavi. <i>(Vice Sri. Anantha H. – transferred)</i>
33	Sri. Doddegowda K.	VII Addl. District and Sessions Judge, Mysuru.	XLIII Addl. City Civil and Sessions Judge, Bengaluru City. <i>(Vice Sri. Mohamad Ashraf Aris – transferred)</i>
34	Sri. Sadananda Nagappa Naik	LIX Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge, Koppal. (to sit at Gangavathi) <i>(Vice Sri. Mehaboob Khan Gazhi Khan Shivalli – transferred)</i>
35	Sri. Anantha H.	VIII Addl. District and Sessions Judge, Belagavi.	VI Addl. District and Sessions Judge, Tumakuru. <i>(Vacant Court)</i>
36	Smt. Sunitha S.G.	VII Addl. City Civil and Sessions Judge, Bengaluru City.	IV Addl. District and Sessions Judge, D.K., Mangaluru. <i>(Vice Smt. Sandhya S. – transferred)</i>
37	Sri. Dindalkopp Shivaputra	XV Addl. City Civil and Sessions Judge, Bengaluru City. (ON REQUEST)	IX Addl. District and Sessions Judge, Belagavi. <i>(Vice Sri. Gururaj Gopalacharya Shirol - transferred)</i>

1	2	3	4
38	Sri. P.J.Somashekara	LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City.	VI Addl. District and Sessions Judge, Mysuru. <i>(Vice Sri. Gururaj Somakkalavar – transferred)</i>
39	Sri. Gururaj Gopalacharya Shirol	IX Addl. District and Sessions Judge, Belagavi.	X Addl. District and Sessions Judge, Belagavi. <i>(Vice Sri. Eranna E.S. – transferred)</i>
40	Sri. Basavaraja C.K.	VIII Addl. District and Sessions Judge, Bengaluru Rural District.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Secretary to Government, Law Department, Vidhana Soudha, Bengaluru. <i>(Vacant Post)</i>
41	Sri. V.Jagadeesh	I Addl. District and Sessions Judge, U.K. Karwar. (to sit at Sirsi) (ON REQUEST)	Proposed for appointment as Presiding Officer, Industrial Tribunal, Hubballi. <i>(Vice Sri. Gollalappa Ayyappa Mulimani – transferred)</i>
42	Sri. Hattikal Prabhu Siddappa	Presiding Officer, Labour Court, Bengaluru.	II Addl. District and Sessions Judge, Raichur. <i>(Vacant Court)</i>
43	Smt. Yermal Kalpana	XXVI Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Prl. Judge, Family Court, Tumakuru. <i>(Vacant Court)</i>

1	2	3	4
44	Sri. Eranna E.S.	X Addl. District and Sessions Judge, Belagavi.	XI Addl. District and Sessions Judge, Belagavi. (Vice Sri. Ramakant Chavan – transferred)
45	Sri. M.Ramesha	Addl. Prl. Judge, Family Court, Kalaburagi. (ON REQUEST)	VII Addl. District and Sessions Judge, Mysuru. (Vice Sri. Doddegowda K. – transferred)
46	Sri. Prakash V.	LXX Addl. City Civil and Sessions Judge, Bengaluru City.	VIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Mallanagouda – transferred)
47	Sri. Ramakant Chavan	XI Addl. District and Sessions Judge, Belagavi. (ON REQUEST)	LIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Sadananda Nagappa Naik – transferred)

BY ORDER OF THE HIGH COURT

Sd/-
(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and to make necessary arrangement for relieving the officers concerned.

- 2 The Officers mentioned at Sl.No.1 to 8, 11 to 13, 16 to 22, 24, 26 to 28, 30 to 39, 42 and 44 to 47 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 22, 2023**.
- 3 The Officers mentioned at Sl.No.10, 14, 15, 23, 25, 29, 40, 41 and 43 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 22, 2023**, on receipt of necessary appointment orders from the Government.
- 4 The Officer mentioned at Sl.No.9 of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary repatriation order from the Government and then proceed to take charge of his new post on the forenoon of **May 22, 2023**.
- 5 The Courts concerned.
- 6 The Accountant General in Karnataka, Bengaluru.
- 7 The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 8 All the Private Secretaries to the Hon'ble Judges.
- 9 The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
- 10 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 11 The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 12 The Director, Karnataka Judicial Academy, Bengaluru.
- 13 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 14 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 15 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 16 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.

- 17 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 18 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 19 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 20 The Prl. Secretary to Government of Karnataka, Labour Department, Vikasa Soudha, Bengaluru.
- 21 The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.
- 22 The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 23 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 24 The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 25 Spare copies.

* * * *